

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.10638/2024

SHREENIWAS COTTON MILLS LTD NOW MACROTECH DEVELOPER LTD.
Appellant(s)

VERSUS

MUKESH KUMAR GUPTA & ORS. Respondent(s)

WITH

C.A. No. 10639/2024 (XVII-A)

C.A. No. 10640/2024 (XVII-A)

Date : 31-07-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) : Mr. Shyam Mehta, Sr. Adv.
Mr. Gaurav Aggarwal, Sr. Adv.
Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Vinayak Bhandari, Adv.
Mr. Arnav Narain, AOR
Ms. Teesta Mishra, Adv.
Mr. Mishra Raj Shekhar, Adv.
Ms. Silpa Nair, Adv.
Mr. Pinakin Modi, Adv.
Mr. Toshiv Goyal, Adv.
Mr. Varun, Adv.

For Respondent(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Gopal Shankar Narayan, Sr. Adv.
Mr. Vipin Nair, AOR
Mr. Udayaditya Banerjee, Adv.
Mr. Aditya Narendranath, Adv.
Mr. Siddharth, Adv.
Ms. M.b.ramya, Adv.
Ms. Deeksha Gupta, Adv.

Mr. Krishnan Venugopal, Sr. Adv.
Mr. Sanjoy Kumar Ghosh, Adv.
Mr. Vimal Kirti Singh, Adv.
Mrs. Rupali Samanta Ghosh, AOR

Mr. Siddhartha, Adv.
Ms. Nandini, Adv.
Ms. Nandita Seth, Adv.
Ms. Avantika Panwar, Adv.
Ms. Aashima Thukral, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Post along with Civil Appeal No.3743 of 2023.

(VIJAY KUMAR)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)